

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

10.09.2021

C.P.C/350/26/2020

O.A./350/1754/2017



SUNIL KUMAR SRIVASTAVA

-V/S-

MR SUNEET SHARMA & ORS

ITEM NO:43

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. T. Bhanja

Notes of The Registry	Order of The Tribunal
	<p>Heard Id. counsel for the alleged contemnors.</p> <p>Ld. counsel for the alleged contemnors submits that the order of the Tribunal has been complied with, a speaking order has been issued by the authorities.</p> <p>Accordingly, Contempt proceedings are dropped. Notices issued, if any, are discharged.</p> <p>None appears on behalf of the petitioner to dispute the same. However, petitioner is at liberty to challenge the speaking order, if so advised.</p> <div style="text-align: center;">              (DR. NANDITA CHATTERJEE)            MEMBER(A)         </div> <div style="text-align: right;">              ( BIDISHA BANERJEE)            MEMBER (J)         </div> <p style="text-align: center;">SS</p>